

Karnah, Keran, Uri and other similar backward areas in Jammu region will be considered after the recommendation of the State Government is received as mentioned above.

Utilisation of Assam coal in Steel Plants

531. SHRI SONTOSH MOHAN DEV : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether experiments conducted by SAIL establish that Assam coal can be utilized in some steel plants;

(b) whether increased utilization of Assam coal in coke oven pushes will reduce quantum of import of coking coal; and

(c) whether the Railways have agreed to transport Assam Coal to Steel Plants other than that at Durgapur ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) Investigations indicate that it may be possible to utilise small quantities of Assam Coal in the SAIL plants in blend with indigenous coking coal. Trials to establish the parameters regarding its use being conducted in Durgapur and Bokaro have been inconclusive and are being continued.

(b) Use of Assam Coal will only improve the supply of blendable coal to the SAIL plants and will not reduce the quantum of coking coal imports.

(c) Assam Coal is being moved by the Railways to Durgapur and Bokaro for test purposes on an adhoc basis.

Incidents of Robbing of Bullion Merchants in Chandni Chowk Delhi

532. SHRI KAMAL NATH :
SHRI MANI RAM BAGRI :
SHRI RAJESH KUMAR
SINGH :
SHRI TARIQ ANWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a spate of incidents of robbing of bullion merchants in Chandni Chowk and Civil Lines area of Delhi;

(b) whether the Police failed to ensure security of merchants even after repeated incidents;

(c) whether Government have set up any special cell to ensure the safety of traders and to trace out the culprits; and

(d) if so, the facts thereof and the success achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) In the Chandni Chowk and Civil Lines areas of Delhi coming under the Kotwali and Civil Lines Police Stations, there have been three such incidents in the recent past.

(b) to (d) Round the clock patrolling in Chandni Chowk area has been intensified and the bullion merchants assured of adequate protection. They have also been advised to seek the help of the police personnel, when they carry large quantity of silver and cash. A special Cell has been set up to work out these cases. One of these cases has already been worked out, and 40 kilogrammes of silver has since been recovered. 4 persons have been arrested in this case.

Meeting on Reduction of Prices of Vehicles

533. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether he had called a meeting of automobile manufacturers on 31 May, 1983 to discuss and explore possibilities of reducing the prices of vehicles; and

(b) if so, the outcome thereof ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) and (b) The question of reducing prices of various categories of vehicles was discussed with the automobile manufacturers on 2.6.83. At the meeting, some manufacturers voluntarily agreed to reduce price ranging between Rs. 1000 to Rs. 2000, and some others have assured not to effect increases during the current financial year.

Special Cell to Deal with Dowry Death Cases.

534. **SHRIMATI GEETA MUKHERJEE :** Will the Minister of HOME AFFAIRS be pleased to state :

(b) whether it is a fact that a Special Cell (Dowry) headed by Deputy Commissioner of Police, Delhi has been set up to deal with the 'Dowry Death Cases';

(b) if so, the details thereof and the functions of the cell;

(c) whether it is a fact that the said cell has not been provided with adequate financial allocation and personnel; and

(d) if so, the details thereof and steps being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) An anti-dowry Cell has been set up at the Police Headquarters. The present strength of the Cell is 1 Deputy Commissioner of Police, 1 Assistant Commissioner of Police, 2 Inspectors, 7 Sub-Inspectors, 1 Assistant Sub-Inspector, 5 Head Constables and 12 Constables. The Cell takes over the investigations of suitable cases relating to the death of married young women in which the dowry demand is alleged to be the motive. The Cell also looks into the complaints alleging demands of dowry.

(c) and (d) The Cell has been set up

by the Delhi Police by diverting staff from Districts/Units. The proposal of the Delhi Police for sanctioning staff for the Cell is under consideration.

Industrialisation of Backward Areas

535. **SHRI CHITTA BASU :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have recently formulated a scheme for the industrialisation of backward areas;

(b) if so, the details of the scheme; and

(c) the steps already taken to implement the scheme?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) and (b) The Government of India vide Press Note dated 27.4.1983 have announced the new package of Incentives for setting up industries in No-Industry/Backward areas. Copies of the Press Note are available in the Parliament Library.

(c) The Scheme is being implemented by the State Governments.

1983-84 के लिए राज्यों को योगनागत धन का आवंटन

536. **श्री हरीश रावत :** क्या योजना मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1983-84 की योजना के अन्तर्गत, विभिन्न राज्यों की वार्षिक योजना के लिए कितनी-कितनी धनराशि आवंटित की गई है;

(ख) क्या राज्यों की वार्षिक योजनाओं का निर्धारण गाडग्रिल फामूले के अनुसार किया जाता है;

(ग) क्या इस फामूले के अनुसार, राज्यों की योजनाओं के लिये निर्धारण से